

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI.**

O.A. NO. 247 OF 2024 (SZ)

Between:

Suo Motu matter in respect of news item
Appearing in News Meter dated 09.05.2024
Titled "Citizen Journalism: Illegal construction
On Ameenpur Lake in Sangareddy led to
Pollution from industrial waste".

-VS-

Central Pollution Control Board and Ors.

...Respondent(s)

REPORT FILED BY THE HMWSSB (RESPONDENT No.6)

Mrs. H. YASMEEN ALI,



COUNSEL FOR THE 6th RESPONDENT

Place: Chennai

Date: 04. 11. 2025

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(HMWSSB as Respondent No. 6)

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The Hon'ble NGT has directed to HMWSSB in OA No. 247 of 2024

(South Zone), Order dated 26.08.2025 is as follows:

" ...3. *The learned counsel Mr. L. Lakshmana Rajan representing Mr. D. Sreenivasan accepts notice on behalf of Respondent No.8 (GHMC) and undertakes to file the report before the date of next hearing.*

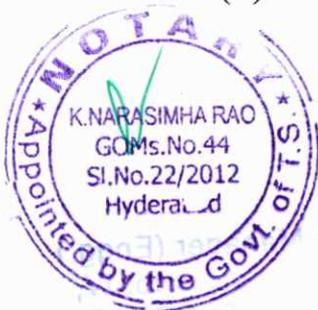
4. *There has been no progress since January 2025, when the Government of Telangana entrusted the work of establishing the sewage system up to the ORR area to the HMWSSB. The proposed Sewage Treatment Plant was stated to be in the tender process stage, and even after the lapse of eight months, it continues to remain at the same stage. None of the official respondents appears to be taking earnest steps to address this issue.*

5. *If the HMWSSB fails to complete the tender process and issue the work order to the successful bidder before the next date of hearing, the matter will be dealt with seriously, which may include initiating action for disobedience of the order."*



2. In compliance of the above order, it is submitted that the construction of 28MLD capacity STP at Ameenpur lake has been proposed under AMRUT 2.0, TRANCHE-III and the tendering process for the same is completed and the work has been allotted to the Agency, M/s. Megha Engineering and Infrastructure Limited along with a batch of other 16 Nos. of STPs taken up by HMWSSB/R6 at various other locations of Hyderabad Urban Area/ORR Area in HAM Model. The STP at Ameenpur lake is also included under a group of construction of STP Projects. The period for completion of STP will be 2 years from the date of start of the construction.

3. In this regard, the land was allotted/alienated for this Project by the District Collector, Sangareddy District vide Proceeding No. E3/2370/2019 dt:21.01.2021, land admeasuring Ac 01-05 in Sy.No 196 for the construction of 28MLD STP at Ameenpur lake. However, the land allotted is insufficient and not feasible for the STP due to which HMWSSB/R6 is further identifying alternate land for alienation. HMWSSB/R6 has submitted Land alienation proposals for the proposed land to the Telangana Industrial Infrastructure Corporation Limited (TGIIC) (A Government of Telangana Undertaking) and HMWSSB/R6 is coordinating with TGIIC for (i) allotment of suitable land and also (ii) obtaining NOC from TGIIC for taking up the construction of STP.




General Manager (Engg.)
Project Division No. IV,
H.M.W.S. & S. BORAD,
Goshamahal, Hyderabad-12.

4. The above development is the progress in respect of construction of STP at Ameenpur and HMWSSB/Respondent No. 6, and HMWSSB/R6 is taking timely action in completion of the Projects, undertaken in the larger interest of the public. However, the alienation/allotment of the land is the major issue which is, for administrative reasons, timelines are being postponed. Similarly, in this case also HMWSSB/Respondent No.6 has taken immediate action to get the allotment for alternate land from the Government/TGIIC as submitted above.

5. It is further submitted that the sewerage system and its maintenance in Ameenpur Municipality is under the purview of the Commissioner, Ameenpur Municipality, Sangareddy. In this regard, the Ameenpur municipality has been taking steps as per the Hon'ble NGT Orders.

6. This is the submission of the Report before the Hon'ble National Green Tribunal.

Date: 3rd November, 2025
Place: Hyderabad.


General Manager (Engg),
Project Division No. IV,
Goshamahal, HMWSSB,
Hyderabad.

Handwritten signature and date
03.11.2025



ATTESTED

Handwritten signature and date
03/11/2025
K. NARASIMHA RAO, B.A., LL.B
ADVOCATE / NOTARY
Appointed by the Govt. of T.S.
10-1-891/401, A.C. Guards
Khairatabad, HYDERABAD